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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 24/252/NCLT/AHM/2017

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017**

Name of the Company: Devang B. Parikh
(Anil Shah Financial Services Pvt Ltd)
V/s.
Registrar of Companies, Ahmedabad

Section of the Companies Act: Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AJAY M. PARIKH	PCS	Reb'	<u>Aur-14</u>
2.				

ORDER


Learned PCS Mr. Ajay Parikh present for Appellant. None present for ROC, Ahmedabad.

Proof of service of notice of date of hearing on ROC filed.

Report of ROC received.

Heard arguments of Learned PCS for Appellant.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 3rd day of October, 2017.